

**In the Court of Sri. Gokula .K. Prl. Civil Judge and JMFC., Anekal**  
**Cause list dated :- 05.08.2020.**

<b>Sl. No.</b>	<b>Morning Session</b>	<b>Stage of the Case</b>
1	OS 312/2012	Further Arguments
2	OS 254/2018	Further Evidence
3	OS 528/2015	Hearing
4	OS 202/2011	Hearing
5	OS 248/2012	Hearing
6	OS 752/2013	Hearing
7	OS 122/2014	Hearing
8	OS 284/2016	Hearing
9	OS 368/2014	Evidence
10	OS 189/2020	W/s & Obj. & Hearing on IA No.1
<b>** After noon Session **</b>		
11	OS 188/2017	Hearing
12	OS 12/2018	Hearing
13	OS 14/2019	Hearing
14	OS 372/2019	Hearing
15	OS 401/2019	Hearing
16	OS 416/2019	Hearing
17	OS 419/2019	Hearing
18	OS 486/2013	Further Hearing
19	OS 494/2018	Evidence
20	OS 290/2019	evidence

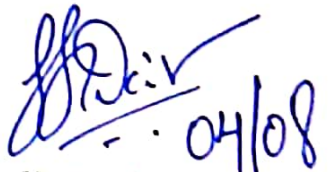
**Sd/-**  
**Prl.Civil Judge and JMFC.,**  
**Anekal.**

**NOTE :- All advocates are requested to strictly follow the SOP dated 24.07.2020 issued by the Hon'ble High Court of Karnataka**

**Matter listed on 05-08-2020 for hearing in the court of II Addl. Civil Judge & JMFC, Anekal.**

<b>Sl. No.</b>	<b>Morning Session</b>	<b>Stage</b>	<b>Sl. No.</b>	<b>Afternoon Session</b>	<b>Stage</b>
1	OS 259/19	Hearing	1	CC 5/15	Hearing
2	OS 289/18	Hearing	2	CC 2250/16	Hearing
3	OS 268/12	Hearing	3	CC 674/11	Arguments
4	OS 275/08	Hearing	4	CC 1224/19	HBC
5	OS 566/07	Hearing	5	CC 1225/19	HBC
6	CC 1761/18	HBC	6	CC 1262/18	HBC
7	CC 282/17	HBC	7	CC 1757/16	HBC
8	CC 1842/18	HBC	8	CC 140/19	HBC
9	CC 1770/18	Hearing	9	CC 352/17	HBC
10	CC 1665/13	HBC	10	CC 297/17	HBC

**NOTE: All Advocates are requested to strictly follow SOP dated: 24-07-2020 issued by Hon'ble High Court of Karnataka.**

  
**II Addl. Civil Judge & JMFC,  
Anekal.**